

INDUSTRIAL ALL RISK POLICY- ADD ON WORDINGS

INADVERTENT OMISSION / INADVERTANT EXCLUSION OF ASEETS

The Insured having notified the Insurers of their intention to insure all property in which they are interested and it being their belief that all such property is insured, if hereinafter any such property shall be found to have been inadvertently omitted, the Insurers will deem it to be insured within the terms of this Policy.